

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1498  
ANSWERED ON:06.03.2013  
DDA HOUSING SCHEME NO  
Patil Shri A.T. Nana

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the details of housing schemes brought out by the Delhi Development Authority during the last three years and the current year, year-wise and the number of flats constructed under each scheme;
- (b) whether possession of flats of each scheme has been given to successful allottees after making the flats livable;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken/being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

(a): Delhi Development Authority (DDA) has informed that during last three years & current year only one Housing Scheme namely "DDA Housing Scheme 2010" was launched under which 16,118 flats were allotted through draw of lots.

(b)& (c): Yes, Madam. DDA has stated that possession of 11,340 flats has been given to the allottees. For balance cases possession could not be handed over on account of the following reasons:-

- (1) The allottees are yet to report at site along with all requisite documents for taking possession.
- (2) In few cases, the defects pointed out by the allottees are being rectified, before the possession is handed over.
- (3) In respect of some flats, the works pertaining to the electricity connections, internal wirings, street lights and roads is in progress.
- (d) DDA has insisted upon the agencies concerned to complete the works of electrification, internal street lighting and roads within next 2-3 months.